

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1468 of 2019

IN THE MATTER OF:

Aditi Bezbaruah

...Appellant

Vs

Kamalesh Kumar Singhania & Anr.

...Respondents

Present:

For Appellant: Mr. R. B. Phookan, Mr. Jyotirmoy Roy and Ms. Neha Tandon, Advocate.

For Respondents: Mr. Pranay Agarwal, Ms. Ankita Baid and Mr. Sakamalesh Kumar Singhania, Advocates for R-1.

Mr. Jitendra Kumar, Advocate for R-2.

Mr. P. K. Sachdeva, Advocate for R-3.

With

Company Appeal (AT) (Insolvency) No. 1473 of 2019

IN THE MATTER OF:

Utpala Bezbaruah

...Appellant

Vs

Kamalesh Kumar Singhania & Anr.

...Respondents

Present:

For Appellant: Mr. R. B. Phookan, Mr. Jyotirmoy Roy and Ms. Neha Tandon, Advocate.

For Respondents: Mr. Pranay Agarwal, Ms. Ankita Baid and Mr. Sakamalesh Kumar Singhania, Advocates for R-1.

Mr. Jitendra Kumar, Advocate for R-2.

Mr. P. K. Sachdeva, Advocate for R-3.

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ORDER

23.11.2020: Due to paucity of time these appeals could not be taken up for hearing today. List these appeals for hearing on **21st December, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh.]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

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